

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2581
ANSWERED ON:14.03.2006
ENCROACHMENT IN SALT- PAN IN MUMBAI
Adhalrao Patil Shri Shivaji

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total land under Salt-Pan in Mumbai;
- (b) the details of areas of Salt-Pan land given on lease and under encroachments by slum dwellers/others;
- (c) the area of Salt-Pan land under disuse;
- (d) whether there is a proposal/policy of the Central Government about the use of Salt-Pan land under disuse at present; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR)

(a) to (c): The details of saltpan land in district Mumbai and district Mumbai Suburban are as below:

Status	Area in acres
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Land under lease in Bhandup Salt Factory area	1852
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Land under encroachment in the areas of Wadala, Kanjur, Bhandup, Nahur, Chembur, Ghatkopar and Goregaon villages.	462
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Land under disuse (lying fallow)	1379
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Other lands (Open lands, Creeks etc.)	1685
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TOTAL	5378
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(d) & (e): Government have taken an 'in-principle' decision to use the salt pan land to cater to the bonafide needs of Government departments, to implement urban infrastructure projects and for public purposes.